

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4798
ANSWERED ON:27.04.2005
CASES UNDER CBI INVESTIGATION
Adhalrao Patil Shri Shivaji

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) the number of cases under CBI investigation which has been forwarded either by the State Governments or by the Central Government; and

(b) the details of the nature of such cases?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a) & (b): At present CBI is investigating 87 such cases referred by the State Governments/Central Government. The broad nature of these cases is as follows:

- (1) Offences affecting human body such as murder, abetment to suicide, attempt to murder, abduction, kidnapping, rape & sexual exploitation etc;
- (2) Offences against property such as extortion, theft, dacoity and cheating etc;
- (3) Offences relating to documents such as forgery and counterfeit currency;
- (4) Offences under the Prevention of Corruption Act; and
- (5) Offences relating to Arms etc.